

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4013
ANSWERED ON:06.08.2014
INDO-PAK AGREEMENTS
Mahtab Shri Bhartruhari

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether various bilateral agreements have been signed between India and Pakistan;
- (b) if so, the details thereof during each of the last three years and the current year;
- (c) whether there are reports of violations of such agreements from the Pakistani side; and
- (d) if so, the details thereof and the response of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (OR) V. K. SINGH (RETD)]

(a) & (b) Details of inter-governmental agreements and inter institutional understandings with Pakistan, over the last three years are at the Annexure.

(c) & (d) In addition, during the Commerce Secretary level talks in Islamabad on September 20-21, 2012 Pakistan agreed to a roadmap of measures for normalization of bilateral trade relations between India and Pakistan, which included transitioning to MFN status for India in accordance with its obligations under WTO. This included the following steps: (i) Pakistan would notify removal of all restrictions on trade through Wagah-Attari land route, (ii) there after India will bring down its SAFTA sensitive list by 30%, (iii) Pakistan would transition fully to MFN status for India by December 2012, (iv) India will thereafter reduce the SAFTA Sensitive List to 100 tariff lines at 6 digit level by April 2013, (v) Pakistan to simultaneously notify dates of transition to bring down its SAFTA sensitive list to 100 tariff lines at 6 digit level within next 5 years.

As Pakistan has not taken the first step i.e. notification of removal of all restrictions on trade through Wagah-Attari land route the roadmap that includes transition to MFN status for India, has remained unimplemented.

Annexure

- i) Visa agreement between India and Pakistan. (8 September 2012)
- ii) Agreement between India and Pakistan on Redressal of Trade Grievances. (21 September 2012)
- iii) Agreement between the Bureau of Indian Standards, Ministry of Consumer Affairs, Food and Public Distribution and the Pakistan Standards and Quality Control Authority, Ministry of Science and Technology. (21 September 2012)
- iv) Agreement between India and Pakistan on Cooperation and Mutual Assistance in Customs Matters. (21 September 2012)
- v) Memorandum of Understanding between India and Pakistan on Drug Demand Reduction and Prevention of Illicit Trafficking in Narcotic . Drugs, Psychotropic substances, Precursor Chemicals and related matters. (13 September 2011)
- vi) Memorandum of Understanding between Indian Council for Cultural Relations (ICCR) and Pakistan National Council of The Arts (PNCA) on Cultural Cooperation. (8 September 2012)
- vii) Memorandum of Understanding between India through the India Trade Promotion Organization (ITPO) and Pakistan through the Trade Development Authority of Pakistan (TDAP). (28 September 2011)